

enforcement leading in some cases to inter-polations, exhibition of portions exercised by Censor Board etc. were discussed. The State Governments were requested to enforce more strictly the censorship rules and regulations within the present framework by utilising, for example the list of cuts and censor certificate available with (i) each cinema house where a particular film is exhibited and (ii) with the regional offices of Centre Board of Film Censors. The State Governments assured their full cooperation in the strict enforcement of censorship rules and regulations.

(b) Some of the recommendation have to be implemented by Central Government, while the others would have to be implemented by the State Governments. Follow up action on the recommendations has already been initiated.

Allotment of Diesel to Rajasthan

3984. SHRI NAWAL KISHORE SHARMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what was the total quantity of diesel lifted by Rajasthan during the current year after 1st April, 1980;

(b) what is the proposal of allotment of diesel to Rajasthan for the months from November, 1980 to April, 1981; and

(c) what is the anticipated demand by the State Authority?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The total sales of high speed diesel (HSD) oil in Rajasthan during the period 1st April to 31st October, 1980, were about 2,60,813 metric tonnes.

(b) For the months of November and December 1980 the HSD allocations were made on the basis of a 5 per cent increase over the original

allocations of the product for the corresponding months of the year 1979. Besides, additional allocations have also been made for the months of November and December, 1980 in response to requests received from the Rajasthan Government. The HSD allocations for the months beyond December, 1980 will be decided on a monthly basis, taking into consideration the overall availability of the product, past allocations/consumption and the movement capacity.

(c) The Government of Rajasthan have tabled a demand of 75,000 kilolitres (about 61980 metric tonnes) of HSD per month.

Applications from M. R. T. P. Business Houses in Fishing and Marine Foods Industry

3985. SHRI K. B. CHOUDHARI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the full details of the pending applications from MRTP business houses with regard to fishing and marine food industry?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): A statement indicating the details of the pending applications from undertakings covered under the M.R.T.P. Act in regard to substantial expansion of their activities and establishment of new undertakings under Sections 21 and 22 of the Act respectively with regard to fishing and marine food industry is attached.

Besides, another application of Messrs Britannia Industries Limited for chartering of two vessels (82 metre length) from German Democratic Republic is pending consideration with the Government in the Ministry of Agriculture.